

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)**

**Appeal No. 32 of 2013**

**Dated : 13<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Brindavan Hydro Power Pvt. Ltd. ...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu  
Mr. Lokesh R. Yadav**

**Counsel for the Respondent (s) :**

**ORDER**

**Admit.** Issue notice to all the Respondents returnable on 07.03.2013. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **07.03.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk**